

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2419
ANSWERED ON:19.03.2002
WANTED CRIMINALS
IQBAL AHMED SARADGI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the CBI has requested the Interpol to persuade Pakistan to hand-over 32 terrorists and criminal wanted in India;
- (b) if so, the reaction of the Interpol thereto;
- (c) whether the Interpol has already issued red corner notices for these criminals including those involved in hijacking of Indian Airlines Plane to Kandahar and Mumbai bomb blasts in 1992; and
- (d) the progress made so far in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

(a) to (d): Interpol Secretariat General (IPSG) has issued Red Corner Notices in respect of seven absconding accused persons in the case relating to hijacking of IC-814 to Kandahar and 36 absconding accused in the cases relating to the serial bomb blasts in Bombay in 1993. Interpol is only a coordinating agency and does not have the mandate or the mechanism to issue directions or exert pressure on the member countries to arrest or extradite wanted fugitives.